

[Shri Shahnawaz Khan.]

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12.34½ hrs.

#### COMMITTEE ON SUBORDINATE LEGISLATION

##### MINUTES

**Shri Krishnamoorthy Rao** (Shimoga): I beg to lay on the Table the Minutes of the Tenth, Eleventh and Twelfth sittings of the Committee on Subordinate Legislation.

##### FOURTH REPORT

**Shri Krishnamoorthy Rao:** I beg to present the Fourth Report of the Committee on Subordinate Legislation.

12.34½ hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### EIGHTH REPORT

**Shri P. G. Menon** (Mukundapuram): I beg to present the Eighth Report of the Committee on Public Undertakings on Townships and Factory Buildings of Public Undertakings.

12.34½ hrs.

#### RE. SITUATION ON KUTCH-SIND BORDER

**Shri Hari Vishnu Kamath** (Hoshangabad): Before the House resumes discussion on the Finance Bill, by your leave, may I request the Prime Minister, who is present in the House, to make a statement on the present

situation on the Kutch-Sind border in view of the diverse reports in the press, conflicting reports?

**Mr. Speaker:** It is for him to make a statement if he wants to.

**Shri Hari Vishnu Kamath:** Is he not prepared to make a statement? There are press reports regarding cease-fire, and about Pakistani firing. I think he should make a clarificatory statement. I think he is prepared to make one; I see him rising. (*Inter-ruption*).

**Mr. Speaker:** Order, order.

**Shri D. C. Sharma** (Gurdaspur): Sometime back, you stated that you would not have any list from any party so far as the selection of speakers is concerned, and we thought that you would be sticking to that decision. But I learn that yesterday again lists have been sent to you and you are now going by those lists. I want to know whether it is a fact.

**Mr. Speaker:** I never said that I would not have any lists. The parties have every right to send me their list. I only said that the overriding consideration would be catching the eye. The lists can be sent and the lists may be of assistance also.

**Shri D. C. Sharma:** There are some Members who stand a dozen times and yet they do not catch your eye, because you go by the lists.

**Mr. Speaker:** That is wrong. It is not correct that I strictly go by the list. It is just possible that someone might not have caught my eye on some subjects. But that is a different thing altogether.

**Shri Hari Vishnu Kamath:** I request that if the Prime Minister is making a statement late in the day, he may tell us the time.

**Mr. Speaker:** If there is anything like that, I will inform the House.

**Shri D. C. Sharma:** I never stand up because the list is followed—

**Shri Radhelal Vyas (Ujjain):** Even if the Members are sitting here, some Members other are called. (*Interruption*).

12.37 hrs.

FINANCE BILL, 1965—contd.

**Shri M. R. Masani (Rajkot):** Sir, may we have an indication as to when you propose to call upon the Finance Minister to reply to the debate?

**Mr. Speaker:** When should I call on the hon. Finance Minister? Five hours are left.

**The Minister of Finance (Shri T. T. Krishnamachari):** Quarter past five.

**Mr. Speaker:** Very well.

**श्री अचल सिंह (आगरा) :** आप ने कहा है कि जो लिस्ट दी जाती है उस को भी . . . .

**अध्यक्ष महोदय :** लिस्ट के बारे में पूछना चाहते हैं तो पार्टी द्विप से पूछिये ।

The House will now resume discussion on the Finance Bill. **Shri Jyotishi.**

**श्री उवा० प्र० ज्योतिषी (सागर) :** कल वित्त विधेयक का समर्थन करते हुए मैं ने निवेदन किया था कि शासन ने जो छिपा कर रखी गई सम्पत्ति को पूंजीपतियों द्वारा बाहर लाये जाने के लिए अवधि निर्धारित की है, उस पर यद्यपि मुझे विश्वास नहीं है . . . .

**Shri D. C. Sharma (Gurdaspur):** Sir, a point of order. Somebody is leaning over the bench to talk to the Prime Minister. Is that conducive to the decorum or the dignity of the House?

**Shri Raghunath Singh (Varanasi):** I think there is no harm in it. (*Interruption*).

**Mr. Speaker:** Order, order. **Shri Jyotishi** will continue his speech.

**श्री उवा० प्र० ज्योतिषी :** मैं निवेदन कर रहा था कि यद्यपि मुझे इस बात पर यकीन नहीं कि दौलतमन्द इतने सीधे और सरल होते हैं कि वे अपनी पूंजी को बाहर प्रकट कर देंगे, लेकिन फिर भी, आज जो देश का वातावरण है और इस वातावरण में जो हम यह चाहते हैं कि देश में एकता की भावना पैदा हो, प्रेम की भावना पैदा हो, सब मिल कर काम करें, हम किसी तरह की ऐसी बात देश में पैदा होने न दें कि कोई भी तबका यह महसूस करे कि उसके साथ सख्ती की जा रही है, उसको परेशान किया जा रहा है, उसको देखते हुए ये लोग देशभक्ति का परिचय देंगे । किसी को परेशान करना या किसी के साथ सख्ती करना हम नहीं चाहते हैं । हमारी सरकार देश के समग्र निवासियों को साथ ले कर चलना चाहती है । प्राचीन काल में लोगों ने देश पर आपत्ति आने पर अपनी समस्त शक्ति देश के लिए अर्पित की थी, उसी तरह से आज वक्त है कि सब लोग अपनी शक्ति इस देश की रक्षा के लिए अर्पित करें, जिन के पास शारीरिक क्षमता है वे अपनी शारीरिक क्षमता से, जिन के पास गलत तरीके से या सही तरीके से, जिस तरह से भी धन आया है, वे उस धन से, जिन के पास बुद्धि बल है, वे अपने बुद्धि बल से इस देश के निर्माण में, इस देश को विदेशी शक्तियों के पंजे में जाने से बचाने के लिये योगदान करें । कुछ विदेशी शक्तियां इस देश को हड़पने के लिए इस देश को परेशान करने के लिए कोई कसर नहीं उठा रख रही हैं और उनका मुकाबला करने के लिए हमें सन्नद्ध होना है । इस तरह से हम ने वित्त मंत्री द्वारा जो प्रस्ताव रखा गया है पूंजीपतियों द्वारा अपनी सम्पत्ति को जाहिर करने का उस का समर्थन किया । लेकिन हम यह चाहते हैं कि शासन उस अवधि के पश्चात् इस देश में एक मजबूती का वातावरण निर्मित करे । हमारी जो छापे मारने वाली टोली है, उस को अधिक से अधिक मजबूत